

इण्डियन एयरलाइन्स द्वारा बट्टे खाते डाले गये
झौजारों, विमानों तथा अन्य वस्तुओं का
मूल्य

1546. श्री दया राम शास्त्री : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि इण्डियन एयरलाइन्स द्वारा गत तीन वर्षों में कितने मूल्य के झौजार, विमान तथा अन्य वस्तुयें बट्टे-खाते डाली गई ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : अपेक्षित सूचना एकत्रित की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Fokker Friendship Flights on Calcutta-Agartala-Silchar-Imphal and Gauhati Routes

1547. SHRI BHAGAT RAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the exact number of Fokker Friendship Flights per week cut down on the (i) Calcutta-Agartala route (ii) Calcutta-Agartala-Gauhati route (iii) Calcutta-Agartala-Silchar route (iv) Calcutta - Agartala - Silchar - Imphal route;

(b) which of these routes have lost more than 25 per cent of their normal air services;

(c) what steps Government propose to take to extend Agartala Airfield for use by Boeing 737 planes; and

(d) whether Government are aware of the report that none of the airfields in the North East is fit for night landing?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Two

daily F-27 flights on Calcutta-Agartala route were replaced by daily Boeing-737 flights with effect from 20th December 1977 providing 43 per cent extra capacity. No cut was made on Calcutta-Agartala-Gauhati and Calcutta-Agartala-Silchar routes. No. F-27 service is operated between the Calcutta-Agartala-silchar-Imphal route.

(b) Does not arise.

(c) An estimate of Rs. 258.56 lakhs has been sanctioned for extension and strengthening of the runway at Agartala to make it suitable for regular Boeing-737 operation. The work is expected to commence shortly.

(d) Night landing facilities at aerodromes are provided according to the Projections made by Indian Airlines from time to time. Agartala is provided with medium intensity runway light and abridged visual approach slope indicator system and Indian Airlines are utilizing these facilities whenever night landing is required at Agartala. Medium intensity runway lighting, AVASI and ILS have been provided at Gauhati aerodrome. Surrounding hills are also provided with hazard beacons. This aerodrome is fit for night operations

Study Group on Wages, Incomes and Prices

1548. SHRI PURNA SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether he had any prior consultation with the Ministry of Labour before issuing the notification appointing the Study Group on Wages, Incomes and Prices and asking for a report from it within six months ending the 15th March, 1978;

(b) whether he is aware that an all India Convention of the working people of the country held on the 18th September, 1977, offered to negotiate with the Government on the proper wages and income policy and their representatives had obtained an assurance from the Minister of Labour that the Government was ready to negotiate; and

(c) whether he is ready to terminate the study group on Wages, Incomes and Prices in view of the fact that not only that no party recognised by the working population of the country has submitted any memorandum but also that there has been demand from every labour organisation to dissociate with the Group?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Presumably the Honourable Member is referring to the Resolution dated 13th Oct., 1977 setting up the Study Group on Wages, Incomes and Prices, which *inter alia* also lays down that the Study Group should submit its report to the Government within six months. The decisions contained in the said Resolution were taken at the highest level in the government.

(b) and (c). According to press reports, the Convention called on all central trade unions and national federations of workers to jointly work out a wage policy and press for its acceptance by the Government through dialogue. The Study Group addressed a communication towards the end of November/early December 1977 to a large number of organisations e.g. employees' organisations & trade unions in different industries, Chambers of Commerce etc., inviting their views on the terms of reference of the Study Group by 15th January 1978. Till 16th February 1978, views had been received from one employees' organisation. Two employees' organisations have formally intimated that they are boycotting the Study Group. It is the intention of the Government to have dialogue with Trade Unions before formulating its Policy on Wages, Incomes and Prices.

In the circumstances the question of terminating the Study Group on Wages Incomes and Prices does not arise.

Resolution moved by Cardamom Board

1549. **SHRI D. B. CHANDRE GOWDA:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether any resolution was moved by the Cardamom Board for the development and better facilities; and

(b) if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Various resolutions for the development and better facilities in cardamom plantation industry were moved at the meetings of the Cardamom Board from time to time. These resolutions included formulation/implementation of various development schemes, research schemes, schemes for labour welfare, promotion of Co-operative marketing and market promotion publicity.

(b) Production and exports of cardamom have increased as is evident from the following figures:—

Year	Production (tonnes)	Exports	
		Quantity (tonnes)	Value (Rs. crores)
1973-74 .	2780	1813	11.55
1974-75 .	2900	1626	13.32
1975-76 .	3000	1941	19.38
1976-77 .	2400	893	14.03
1977-78 . (estimated)	3800	2600	45.00

Production figures are for the crop year August—July; Export figures are for fiscal year.

The return to the grower has also increased.